## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2978 ANSWERED ON:14.03.2011 INTEGRATED CHILD DEVELOPMENT SCHEME

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## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the nutrition level of meals served under the Integrated Child Development Scheme (ICDS), is sufficient to meet the nutrition need of the children:

(b) If so, the details thereof;

(c) the status and percentage of children receiving supplementary nutrition out of the total number of beneficiaries under the Scheme; and

(d) the funds allocated and utilized under ICDS during the last three years, State-wise?

## Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) and (b):The Integrated Child Development Services (ICDS) Scheme provides for Supplementary Nutrition to bridge the gap between the Recommended Dietary Allowance (RDA) and the Average Daily Intake (ADI). It prescribes the following feeding and nutritional norms for the meals to be served by States/UTs to children under the Scheme to supplement the nutritional needs of children :

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S.No. Category Per child per day
Calories(K.Cal) Protein(g)
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1 Children(6-72 months) 500 12-15

2 Severely malnourished children 800 20-25 (6-72 months)

(c) : As on 31.12.2010, the total number of beneficiaries of Supplementary Nutrition under the Scheme is 918.65 lakh. Of this, the number of children beneficiaries is 751.03 lakh which is 81.75% of total beneficiaries.

(d) Statements indicating funds released and the expenditure reported by the State Governments under ICDS Scheme during the last three years, State-wise are annexed.